

MR. DEPUTY SPEAKER : Order; please. MR. Datta Samant, why are you standing? I have not allowed anybody.

*(Interruptions)***

SHRI JANARDHANA POOJARY : With your permission I would say that some allegation has been made by the first speaker that with the help of a Minister loans have been given. I refute the charge. The Hon. Member himself has said in the beginning what is the integrity of the Ministers in the Finance Ministry. So, I refute the charge that has been made here.

So far as Bombay Dyeing and other things are concerned, I have already replied.

(Interruptions)

MR. DEPUTY SPEAKER : He has said that he will take action based on that.

(Interruptions)

DR. CHINTA MOHAN : Has anyone of the members in that Committee appointed by the Government got shares in any one of these companies?

SHRI JANARDHANA POOJARY : If you kindly go into the terms of reference it is very clear. It is said that even the impropriety will be looked into, including that of Ministers. Don't worry.

SHRI SAIFFUDDIN CHOWDHARY : I asked several questions including a very relevant one and that is what is given in the Press about Reliance.

MR. DEPUTY SPEAKER : He has said that he will inquire. Inquiry is going to be conducted. They have already formed the Committee. They will find out. He has said that he will take action.
(Interruptions)

13.35 hrs.

BUSINESS ADVISORY COMMITTEE

Twenty-Seventh Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : Sir, I beg to move :

“That this House do agree with the Twenty-Seventh Report of the Business Advisory Committee presented to the House on the 12th August, 1986”.

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Twenty-Seventh Report of the Business Advisory Committee presented to the House on the 12th August, 1986”.

The Motion was adopted

[English]

13.35½ hrs.

MATTERS UNDER RULE 377

- (i) Demand for television station/television relay station in Kanya Kumari district.

SHRI N. DENNIS (Nagercoil) : Providing television facility to the people of Kanyakumari district in the long standing wish and anxiety of the people of this area. Now this part is left out and isolated without television facility. People here have been representing for long for this facility. Commissioning of TV station at Trivandrum did not improve the situation in Kanyakumari district. Not only that it is not visible but the programmes of the Trivandrum TV station are mainly in Malayalam and they are arranged to suit the

tastes of the people of Kerala. Next option would be that they have to witness the Sri Lankan Tamil programmes which won't be palatable to the people of our country. They too are not clear and visible.

So, Government may be pleased to pass early orders for the commissioning of a television station or realy station in Kanyakumari district of Tamil Nadu at the carliest.

[*Translation*]

- (ii) Demand for opening a railway Zonal office in Bihar.

PROF. CHANDRA BHANU DEVI (Ballia) : Mr. Deputy Speaker, Sir, there are nine railway Zones in the country and every zones has been placed under one General Manager. A proposal for opening a railway zone in Bihar has been under consideration for the last ten year but no decision has been taken on it so far. As far as the railway traffic is concerned, Bihar has a distinct place due to its population and natural wealth. In the absense of Railway Zonal office in Bihar, proper development of the railway traffic in that region is not taking place. The Railway employees have to face administrative difficulties also which can be removed a zonal office is opened there. The railway zonal office can be opened in Danapur near Patna where the D.R.M. headquarters of the Railways have been functioning for a long time or it can be opened in Barauni-Gathlara where Railway has vast land and the biggest goods yards of Asia. The most suitable place for Railway Zonal office of north Bihar will be Barauni only.

In would, therefore, request the hon. Railway Minister to consider the proposal in depth and give early clearance for opening Zonal Office there.

- (iii) Demand for allotting waste lands on lease to Harijans and tribals in Morena district of Madhya Pradesh.

SHRI KAMMODILAL JATAV (Morena) : Mr. Deputy Speaker, Sir, the Vijapur and Karhal development blocks of the Morena district of Madhya Pradesh are hilly areas. Lakhs of acres of land is lying

waste there. The Madhya Pradesh Government have failed to undertake afforestation there as a result the invironment of the region is polluted. This area is inhabited mostly by harijans and adivasis. I would like to request the Government of India to allot the follow land to Harijans and Adivasis on lease and supply saplings of teak, mango, shisam, cashew, mulberry to them for plantation so that the standard of living of the poor is raised.

[*English*]

- (iv) Demand for Government's dropping the proposal, if any, to increase standard rent of accommodation for government employees following implementation of Pay Commission Report.

SHRI MAHENDRA SINGH (Guna) : The reports in a section of the Press that the Government is considering enhancing the standard rent of staff houses for Government employees, following the report of the Pay Commission are causing widespread concern. The proposed hike in rent will take away whatever little the Pay Commission has promised to the badly-off Government servants. Any such proposal would be very legitimately resented and the Government should refrain from taking such a decision.

[*Translation*]

- (v) Demand for drawing up a Scheme in consultation with Archaeological and other departments for appointment of a high level committee for development and preservation of cultural heritage of Mathura and Vrindaban.

SHRI MANVENDRA SINGH (Mathura) : Mr. Deputy Speaker, Sir, it is unfortunate that Mathura and Vrindaban, the native of Krishna and a sacred place of pilgrimage are being neglected. Earlier the milk and curd were available in abundance there but now there is even shortage of water. The streets of Muthra and Vrindaban, where Radha-Krishna performed their 'ras lilas', are today full of dirt and refuse. The holy water of Yamuna, which was ambrosia of the feet of Lord Krishana and reminds us of the peerless smell of the holy body from the time immemorial is now turning into a dirty nullah full smell.